GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:6610
ANSWERED ON:16.05.2012
CONSTRUCTION OF NEW AIRPORTS
Choudhry Smt. Shruti;Gulshan Smt. Paramjit Kaur;Owaisi Shri Asaduddin;Pandey Saroj;Patil Shri A.T. Nana

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a large number of requests are pending with the Government for construction of new/Greenfield airports in the country;
- (b) if so, the details thereof along with their present status and parameters adopted, State-wise, airport-wise;
- (c) whether the Government proposes to set up airports in Punjab and Haryana;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes for more participation of private players to construct airports in the country; and
- (f) if so, the details thereof and if not, the steps taken/being taken by the Government in this regard along with the time by which the work on said airports is likely to be started?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a), (b), (c) & (d): Government of India (GoI) has received proposals for setting up of Greenfield airports at Itanagar in Arunachal Pradesh; Greater Noida/Jewar in Uttar Pradesh; Dholera region and Dwaraka in Gujarat; Machhiwara near Ludhiana in Punjab; Ongle, Prakasham district in Andhra Pradesh; Aranmula-Pathamathitta district in Kerala; Solapur and Bolera in Maharashtra; Rohatak in Haryana; Alwar in Rajasthan; Bellari in Karanataka; Jamshedpur in Jharkhand and Rumari village in Assam which are at the different stages of examination in accordance with the Policy for Greenfield Airports.
- (e) & (f): Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector preferabley through Public Partnership Participation (PPP), Government had pronounced a Policy for Greenfield Airports in April,2008. Involvement of participation of private players depends on the commercial decision of individual airport promoter and many other factors.

As per this Policy, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of `in principle` approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.